## **National Company Law Tribunal**

## **Allahabad Bench**

CPNO. 62/A40/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: Indian Tuypentine & Rosin Co. Ltd VIS IFCI Ltd SECTION OF THE COMPANIES ACT: 252 Senedule 8 of I8B Code of 2016.

SI. NO. Name Designation Representation Signature

1. Rakech Kumar Sigh Advocate for Petitoer Franker

2. Sunil Saxena. AR- ITRCL Condition

3. O. P. Misro

Ann. Signature

## C.P.No.(IB) 62/ALD/2017

Advocate, Shri Rakesh Kumar Singh for the petitioner. Advocate, Shri O.P. Mishra for the Respondent. At the request of counsel for the Respondent, the time is granted to file reply.

In the meanwhile, the interim order of this Court passed on 03/08/2017 in C.P. (I.B) No. 62/ALD/ 2017 shall continue, until further order. The matter be listed on 9<sup>th</sup> November, 2017.

Date: 12/10/2017

H.P. Chaturvedi, 'Member(Judicial)

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Typed by P.K.Jyoti